

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1110
TO BE ANSWERED ON 19.12.2018**

FUNCTIONING OF THE PMKVY

1110. SHRI PARTAP SINGH BAJWA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) details of all the participants, including type of training and placement, in the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), State-wise details, since the inception of the scheme;
- (b) Ministry's reasons for the lack of placement opportunities and low placement rates in the scheme;
- (c) whether Government conducted any survey regarding the skills required by private sector firms, or regarding existing skill gaps in various industries;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) whether the PMKVY scheme has any stakeholder engagement initiatives, with industry, workers and other Ministries, if so, the details thereof and results therein?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) and (b) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) with an objective to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) across the country for four years i.e. 2016-2020. Under the PMKVY 2016-20 scheme, as on 30.11.2018, 36.22 lakh candidates have been enrolled across the country. Out of total enrolled candidates, 33.93 lakh (appx.) candidates have been trained under STT (24.13 lakh), RPL (9.08 lakh) and Special Project (0.72 lakh) across the country in various sector. The State wise details of the candidates enrolled and trained under PMKVY 2016-20 is given at **Annexure I**.

Under the scheme, focus on employment has been significantly enhanced and candidates have been placed in various sectors and industries. Training Centers (TCs)/ Training Providers (TPs) are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Scheme also incentivizes TCs/TPs for

facilitating placement of the trained candidates. Also, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to 70% of the trained candidates. Additionally, post placement support of Rs. 1450 per month per trainee is applicable for special group (women candidates and persons with disability) and special areas (LWE, North East region and J&K) for 2 or 3 month post training depending on placement within or outside the district of the domicile of the candidate.

Further, PMKVY 2016-20 scheme has mandatory provisions for placement tracking. The placement data is reported within 90 days of certification of trained candidates on the Skill Development Management System (SDMS). As per data reported on SDMS, as on 30.11.2018, 20.18 lakh candidates have been certified under Short Term Training of PMKVY 2016-20. The number of candidates certified under Short Term Training of PMKVY 90 days prior i.e. 31.08.2018 is 18.42 lakh. Out of these candidates, as on 30.11.2018, 10.09 lakh candidates have been reported placed in various sectors across the country. The States wise details of the candidates reported placed under PMKVY 2016-20 is given at **Annexure II**.

(c) to (e) The Human Resource Requirement Reports were commissioned by the National Skill Development Corporation (NSDC) under the Ministry of Skill Development and Entrepreneurship. The objective of these Reports was to understand the sectoral and geographical spread of incremental skill requirements across 24 high priority sectors between 2013-17 and 2017-22. The study estimated incremental human resource requirement of 103.4 million during 2017-2022 across these 24 sectors.

(f) Under PMKVY, training is imparted in NSQF aligned job roles those are developed by Sector Skill Councils which are led by industry leaders in the respective sectors. Also, Ministry is promoting employer / industry participation in order to facilitate placement of the trained candidates under various sectors. Further, employers are actively participating as training partner/centre in training- cum- placement activities of the candidates.

Annexure I

Annexure as referred to in reply of Part (a) & (b) of Rajya Sabha Question No. 1110 dated 19.12.2018 regarding 'Functioning of the PMKVY'

The States wise details of the candidates enrolled and trained under PMKVY 2016-20, as on 30.11.2018, is given below:

S. No.	State	Enrolled	Trained
1.	Andaman and Nicobar Island	99	-
2.	Andhra Pradesh	1,12,836	1,03,495
3.	Arunachal Pradesh	5,007	3,951
4.	Assam	75,737	62,541
5.	Bihar	1,71,156	1,64,179
6.	Chandigarh	5,861	5,374
7.	Chhattisgarh	55,555	47,929
8.	Dadra and Nagar Haveli	1,747	1,490
9.	Daman and Diu	1,654	1,252
10.	Delhi	1,55,172	1,50,231
11.	Goa	1,268	1,260
12.	Gujarat	78,312	68,926
13.	Haryana	2,71,799	2,57,160
14.	Himachal Pradesh	37,796	34,494
15.	Jammu and Kashmir	68,078	64,636
16.	Jharkhand	58,025	53,632
17.	Karnataka	1,34,085	1,25,286
18.	Kerala	1,05,800	1,03,774
19.	Lakshwadeep	-	-
20.	Madhya Pradesh	3,15,908	3,05,577
21.	Maharashtra	1,69,666	1,60,292
22.	Manipur	17,495	15,392
23.	Meghalaya	9,907	8,872
24.	Mizoram	2,801	1,606
25.	Nagaland	3,184	2,436
26.	Odisha	1,08,574	1,00,385
27.	Puducherry	8,989	8,703
28.	Punjab	1,59,234	1,50,034
29.	Rajasthan	2,92,892	2,79,734
30.	Sikkim	2,244	1,591
31.	Tamil Nadu	2,55,956	2,41,106
32.	Telangana	1,29,375	1,26,432
33.	Tripura	17,533	16,735
34.	Uttar Pradesh	5,70,353	5,19,616
35.	Uttarakhand	64,919	59,587
36.	West Bengal	1,53,412	1,45,840
Grand Total		36,22,429	33,93,548

Annexure II

Annexure as referred to in reply of Part (a) & (b) of Rajya Sabha Question No. 1110 dated 19.12.2018 regarding 'Functioning of the PMKVY'

State-wise details of candidates certified (as on 31.08.2018) and reported placed (as on 30.11.2018) under STT of PMKVY 2016-20 is given below:

S. No.	State/UT	Certified	Reported Placed
1.	Andhra Pradesh	60,631	41,414
2.	Arunachal Pradesh	312	139
3.	Assam	30,114	14,258
4.	Bihar	84,763	39,959
5.	Chandigarh	3,217	1,864
6.	Chhattisgarh	27,367	11,548
7.	Dadra and Nagar Haveli	429	352
8.	Daman and Diu	247	236
9.	Delhi	87,033	46,537
10.	Goa	753	630
11.	Gujarat	31,841	16,093
12.	Haryana	1,64,499	96,375
13.	Himachal Pradesh	18,664	9,543
14.	Jammu and Kashmir	45,520	27,831
15.	Jharkhand	21,535	11,049
16.	Karnataka	40,326	17,550
17.	Kerala	23,060	9,378
18.	Madhya Pradesh	1,78,744	98,971
19.	Maharashtra	56,644	22,835
20.	Manipur	2,159	865
21.	Meghalaya	2,841	1,912
22.	Mizoram	56	55
23.	Nagaland	1,683	919
24.	Odisha	51,000	29,531
25.	Puducherry	4,326	1,943
26.	Punjab	1,03,595	56,846
27.	Rajasthan	1,86,008	95,991
28.	Sikkim	676	79
29.	Tamil Nadu	1,12,980	73,231
30.	Telangana	82,689	57,509
31.	Tripura	6,973	3,857
32.	Uttar Pradesh	2,97,489	1,58,053
33.	Uttarakhand	31,945	15,617
34.	West Bengal	82,254	46,668
Grand Total		18,42,373	10,09,638
